

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/539/ (IB)/2017  
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD  
NAME OF THE RESPONDENT(S) : VA TECH WABAG LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Ms. Ramakrishnan Viraraghavan  
Senior Counsel for  
M/s. G. Sivashankaran and  
S. Sathyanaganesan

Counsel for Respondent

2. S. KARTHIKEY BALAN  
ROHAN RAJASEKARAN  
PREETHI. S. ARASU

Counsel for Petitioner

**ORDER**

Counsel for both the parties present. Counsel for the Petitioner has submitted the documents in relation to the conducting of the Hydro Testing and etc. The documents are handed over to the Counsel for the Corporate Debtor. The Corporate Debtor prays for time. At request, time is enlarged. Put up on **10.08.2017 at 10.30 A.M.**

RV

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)